## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1408/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES:

Sudam A. Karande

V/s.

Good Value Marketing Co. Ltd.

SECTION OF THE COMPANIES ACT: 1 & BP Code 2016.

SIGNATURE S. No. NAME DESIGNATION 1. SONO TANDON Adv for Appellant
2. hopin kane Adv for Respondent
Date taken by consent

## COMMON ORDER

C.P. No. 1408/I&BC/NCLT/MB/MAH/2017 C.P. No. 1409/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of both the sides are present. 1.
- 2. By consent adjourned to 21.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 12.10.2017 ah

M.K. Shrawat Member (Judicial)